

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 16-MARCH-2026 (MONDAY)**

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 131/RPR/2025	2018-19	[A] NAVEEN BEEJ UTPADAK SAHKARI SAMITI MARYADIT, RAIPUR	
2	ITA 600/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
3	ITA 601/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
4	ITA 602/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
5	ITA 603/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
6	ITA 604/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
7	ITA 605/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
8	ITA 606/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
9	ITA 607/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
10	ITA 608/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
11	ITA 609/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
12	ITA 610/RPR/2025	2018-19	[A] SOUTH EASTERN COALFIELDS LIMITED	
13	ITA 611/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
14	ITA 612/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
15	ITA 613/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
16	ITA 614/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
17	ITA 615/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
18	ITA 616/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
19	ITA 617/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
20	ITA 618/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
21	ITA 619/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
22	ITA 620/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
23	ITA 621/RPR/2025	2019-20	[A] SOUTH EASTERN COALFIELDS LIMITED	
24	ITA 647/RPR/2025	2014-15	[D] REKHA KUKREJA	
25	CO 25/RPR/2025	2014-15	[A] REKHA KUKREJA	



Office Superintendent  
For Assistant Registrar

13-Mar-2026

12.03.26

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 17-MARCH-2026 (TUESDAY)**

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**


**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 508/RPR/2025	2016-17	[A] M/S SARASWATI AGRO INDUSTRIES, BILASPUR	
2	ITA 700/RPR/2025	2016-17	[A] M/S CHANDRAHASNI ISPAT PVT. LTD., RAIGARH (DEFECT COMPLIED)	
3	ITA 812/RPR/2025	2016-17	[A] HPRJ AGRI TRADERS PVT. LTD., JASHPURNAGAR	
4	ITA 813/RPR/2025	2014-15	[A] M/S GINDLANI RICE MILL, RAIPUR	
5	ITA 814/RPR/2025	2016-17	[A] M/S GINDLANI RICE MILL, RAIPUR	
6	ITA 816/RPR/2025	2019-20	[A] S.S. INDUSTRIES, RAIPUR	
7	ITA 817/RPR/2025	2020-21	[A] S.S. INDUSTRIES, RAIPUR	
8	ITA 842/RPR/2025	2017-18	[A] PBS OIL INDUSTRIES PVT. LTD., DHAMTARI	
9	ITA 844/RPR/2025	2012-13	[A] RAJESH KUMAR TIWARI, RAIPUR	
10	ITA 847/RPR/2025	2018-19	[A] SHISHU SANSKAR KENDRA, MAHASAMUND	
11	ITA 93/RPR/2026	2017-18	[A] PT. SUNDARLAL SHARMA OPEN UNIVERSITY, BILASPUR (DEFECTIVE)	
12	ITA 94/RPR/2026	2022-23	[A] NITIN VINAYK RAO GHUMDE, DURG	

  
Office Superintendent,  
For Assistant Registrar  
13-Mar-2026  
13.03.26

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR****CAUSE LIST OF DB BENCH FOR 18-MARCH-2026 (WEDNESDAY)****BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 1**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 81/RPR/2023	2014-15	[A] JAGDISH PRASAD SINGHANIA, RAIPUR	
2	ITA 252/RPR/2023	2018-19	[A] J.R.P. BUILDERS & DEVELOPERS, RAIPUR (HC DIRECTION)	
3	ITA 390/RPR/2023	2014-15	[A] MAHESH SHARMA AND SONS	
4	ITA 161/RPR/2025	2015-16	[A] MANOJ AGRAWAL, RAIPUR	
5	ITA 520/RPR/2025	2012-13	[A] DALJEET SINGH CHAWLA, RAIPUR (DEFECTIVE)	
6	ITA 522/RPR/2025	2012-13	[D] MAHAVIR IRON AND STEEL PVT LTD	
7	ITA 523/RPR/2025	2017-18	[D] AKASH ISPAT PVT LTD	
8	ITA 557/RPR/2025	2014-15	[D] MAHAMAYA STEEL INDUSTRIES LIMITED	
9	ITA 567/RPR/2025	2006-07	[D] CHHATTISGARH STATE POWER TRANSMISSION COMPANY LIMITED	
10	ITA 568/RPR/2025	2006-07	[A] CG STATE ELECTRICITY BOARD THROUGH CG STATE POWER TRANSMISSION CO LIMITED	
11	ITA 571/RPR/2025	2019-20	[A] GURUSUKH VINTRADE SERVICES PVT. LTD., RAIPUR (DEFECT COMPLIED)	
12	ITA 588/RPR/2025	2014-15	[A] ARVIND KUMAR AGRAWAL HUF	
13	ITA 592/RPR/2025	2015-16	[A] MILE STONES CHILDHOOD CARE AND EDUCATION SOCIETY, BHILAI (DEFECTIVE)	
14	ITA 627/RPR/2025	2017-18	[D] VIVEK AGRAWAL (DEFECTIVE)	
15	CO 27/RPR/2025	2017-18	[A] VIVEK AGRAWAL, BILASPUR (DEFECTIVE)	
16	ITA 636/RPR/2025	2017-18	[A] STEP LOGISTICS PRIVATE LIMITED (DEFECT COMPLIED)	
17	ITA 637/RPR/2025	2017-18	[A] JAINAM BUILDERS	
18	ITA 642/RPR/2025	2012-13	[A] RADHE GOVIND BAJPAI, BHILAI	
19	ITA 738/RPR/2025	2017-18	[A] M/S USHA REALTIES, RAIPUR (DEFECTIVE)	
20	ITA 6/RPR/2026	2015-16	[A] YOGESH KUMAR AGRAWAL (DEFECTIVE)	
21	ITA 7/RPR/2026	2022-23	[A] KAMALJEET SINGH AHLUWALIA (DEFECTIVE)	
22	ITA 8/RPR/2026	2024-25	[A] SHRI RAJ KUMAR BOTHRA, RAIPUR (DEFECT COMPLIED)	
23	ITA 9/RPR/2026	2015-16	[A] BILASPUR INFRASTRUCTURE PVT. LTD., BILASPUR (DEFECT COMPLIED)	
24	ITA 12/RPR/2026	2022-23	[D] ATUL KUMAR AGRAWAL	
25	ITA 13/RPR/2026	2022-23	[A] HIMANGINI SINGH (DEFECTIVE)	

  
Office Superintendent  
For Assistant Registrar  
13-Mar-2026  
1303.26


**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 19-MARCH-2026 (THURSDAY)**

**BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 90/RPR/2020	2016-17	[A] RAKESH KUMAR AMRANI	
2	ITA 97/RPR/2020	2016-17	[D] SHRI RAKESH AMRANI	
3	ITA 55/RPR/2026	2015-16	[A] ARYA SAMAJ, RAIPUR	
4	ITA 57/RPR/2026	2016-17	[A] SHRI HITANAND AGRAWAL, KORBA (DEFECT COMPLIED)	
5	ITA 64/RPR/2026	2016-17	[A] AFZAL AHMED	
6	ITA 65/RPR/2026	2021-22	[A] CORBETT NATURE RESERVE (DEFECTIVE)	
7	ITA 119/RPR/2026	2022-23	[A] DEVSAR OVERSEAS (DEFECT COMPLIED)	
8	ITA 122/RPR/2026	2017-18	[A] SBI BHILAI III BRANCH (DEFECT COMPLIED)	
9	ITA 123/RPR/2026	2020-21	[A] PRAKASH KUMAR CHAWLA (DEFECTIVE)	
10	ITA 124/RPR/2026	2013-14	[A] M/S SHREE ASSOCIATES, RAIGARH (DEFECTIVE)	
11	ITA 125/RPR/2026	2017-18	[A] SUMIT AGRAWAL, RAIPUR	
12	ITA 126/RPR/2026	2019-20	[D] ABHISHEK AGRAWAL (DEFECTIVE)	
13	CO 7/RPR/2026	2019-20	[A] ABHISHEK AGRAWAL (DEFECTIVE)	
14	ITA 127/RPR/2026	2013-14	[D] JILA SAHAKARI KENDRIYA BANK MARYADIT, BILASPUR	
15	ITA 128/RPR/2026	2016-17	[D] JILA SAHAKARI KENDRIYA BANK MARYADIT BILASPUR	


  
Office Superintendent  
For Assistant Registrar  
13-Mar-2026  
1203/26

**INCOME TAX APPELLATE TRIBUNAL, RAIPUR**

**CAUSE LIST OF DB BENCH FOR 20-MARCH-2026 (FRIDAY)  
BEFORE HON'BLE PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER  
AND HON'BLE AVDHESH KUMAR MISHRA, ACCOUNTANT MEMBER**

**IN COURT ROOM 1**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 110/RPR/2026	2022-23	[A] BHARAT KUMAR AGRAWAL, RAIPUR (DEFECTIVE)	
2	ITA 112/RPR/2026	2020-21	[A] CHATTISGARH NISHAKAT JAN VITT AVAM VIKAS NIGAM, RAIPUR (DEFECTIVE)	
3	ITA 129/RPR/2026	2018-19	[A] DEVGURU EDUCATION, RAIPUR	
4	ITA 132/RPR/2026	2011-12	[D] SHIVALI UDYOG (I) PRIVATE LIMITED, RAIPUR (DEFECTIVE)	
5	ITA 133/RPR/2026	2019-20	[D] AGRAWAL SPONGE PRIVATE LIMITED, RAIPUR (DEFECTIVE)	
6	ITA 135/RPR/2026	2022-23	[A] SHANTI TIMBER TRADERS (DEFECTIVE)	
7	MA 126/RPR/2023	2018-19	[D] GURMEET SINGH HORA, RAIPUR	
8	MA 27/RPR/2025	2008-09	[D] BHILAI WHOLESALE CONSUMER COOPERATIVE STORES LTD. BHILAI (DEFECT COMPLIED)	
9	MA 28/RPR/2025	2009-10	[D] BHILAI WHOLESALE CONSUMER COOPERATIVE STORE LTD., BHILAI (DEFECT COMPLIED)	
10	MA 29/RPR/2025	2010-11	[D] BHILAI WHOLESALE CONSUMER COOPERATIVE STORES LTD., BHILAI (DEFECT COMPLIED)	
11	MA 30/RPR/2025	2011-12	[D] BHILAI WHOLESALE CONSUMER COOPERATIVE STORES LTD., BHILAI (DEFECT COMPLIED)	
12	MA 1/RPR/2026	2015-16	[D] GUNJAN KUMAR BIHANI	

  
Office Superintendent  
For Assistant Registrar  
*1303.26* 13-Mar-2026